

**LOK SABHA**

**STARRED QUESTION NO. 113**

**TO BE ANSWERED ON 25.7.2016**

**INDUSTRIAL GAS PIPELINE PROJECTS**

**\* 113. SHRI HARIOM SINGH RATHORE:  
ADV. M. UDHAYAKUMAR:**

Will the **Minister of PETROLEUM AND NATURAL GAS** be pleased to state:

**पेट्रोलियम और प्राकृतिक गैस मंत्री**

(a) the details of the existing and on-going industrial and domestic gas pipeline network to transport gas across the country, State/UT/projects/company-wise including ONGC and GAIL;

(b) whether the Government proposes to expand gas grid network over the next five years and if so, the details thereof along with the cost of the said projects and investment made by public and private sector companies in this regard, State/UT/company-wise;

(c) whether necessary land has been acquired by the Government and compensation given to land owners accordingly and if so, the details thereof, State/UT-wise;

(d) the number of stalled projects of various companies including GAIL and ONGC and the time by which the said projects are likely to be made operational, project/State/UT-wise; and

(e) whether the existing capacity of pipeline network is reportedly underutilised due to poor availability of natural gas and if so, the details thereof along with the corrective steps taken/being taken in this regard?

**ANSWER**

**पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)**

**(श्री धर्मेन्द्र प्रधान)**

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF  
PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)**

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(a) to (e): A statement is laid on the Table of the House.

**STATEMENT REFERRED IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA  
STARRED QUESTION NO.113 ASKED BY SHRI HARIOM SINGH RATHORE  
AND ADV. M. UDHAYAKUMAR, MPs. TO BE ANSWERED ON JULY 25, 2016**

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(a): The details of the existing and on-going industrial and domestic gas pipeline network to transport gas across the country, State/UT/projects/company-wise including ONGC and GAIL are at **Annexure-I**.

(b)to (d): Government has envisaged to develop another 15,000 Km of pipeline network in order to form a National Gas Grid. Out of this envisaged additional pipeline network, Government/PNGRB has already authorized entities to construct about 14,500 Km long pipelines. Out of the said approved pipeline projects, there is no pipeline project of ONGC which is stalled. However, the work in a section of pipeline project of GAIL, namely, Kochi-Koottanad-Bangalore-Mangalore Pipeline (KKBMPL) is stalled due to severe resistance from farmers and land owners in the State of Kerala (part) and Tamilnadu.

As regards acquisition of land for pipeline laying and payment of compensation thereof given to land owners, the Right of Use (RoU)/land has been acquired under the provisions of Sections 3 and 6 of the Petroleum & Mineral Pipeline (PMP) Act, 1962 and necessary land compensation as per Section 10 of the above Act is given to the concern land owners from time to time in synchronization with pipeline project execution. The details of the approved pipeline projects along with the cost of the said projects, investment made by public and private sector companies, current status of land acquisition and scheduled completion of the said pipeline projects are at **Annexure-II**.

(e): Against the total installed pipeline capacity of about 430 MMSCMD, average gas flow in FY 2015-16 was about 148 MMSCMD. This is mainly due to (i) decline of domestic gas availability and (ii) demand of RLNG being price sensitive in Indian gas market. In order to improve the utilization of infrastructure, Government has implemented two major schemes- one in Fertilizer (Urea) sector and the other in gas based Power sector.

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**ANNEXURE-I REFERRED IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO. 113 TO BE ANSWERED ON 25.7.2016**

**DETAILS OF EXISTING AND ON-GOING INDUSTRIAL AND DOMESTIC GAS PIPELINE NETWORK TO TRANSPORT GAS ACROSS THE COUNTRY INCLUDING ONGC AND GAIL**

<b>Sr. No.</b>	<b>Pipeline Project</b>	<b>Authorized Entity</b>	<b>Length (Kms.)</b>	<b>Capacity (MMSCMD)</b>
1	Assam regional network	GAIL (India) Limited	7.8	2.50
2	Cauvery Basin network	GAIL (India) Limited	240.3	4.33
3	Hazira-Vijaipur-Jagdishpur -GREP (Gas Rehabilitation and Expansion Project)- Dahej-Vijaipur HVJ/VDPL	GAIL (India) Limited	4222.0	57.30
4	Dahej-Uran-Panvel-Dhabhol	GAIL (India) Limited	815.0	19.90
5	K.G. Basin network (+RLNG+RIL)	GAIL (India) Limited	877.9	16.00
6	Gujarat regional network (+RLNG+RIL)	GAIL (India) Limited	608.8	8.31
7	Agartala regional network	GAIL (India) Limited	55.4	2.00
8	Chhainsa-Jhajjar-Hissar	GAIL (India) Limited	455.0	35.00
9	Dahej-Vijaipur (DVPL)- Vijaipur-Dadri (GREP) Upgradation DVPL 2 & VDPL	GAIL (India) Limited	1280.0	54.00
10	Dadri-Bawana-Nangal	GAIL (India) Limited	886.0	31.00
11	Mumbai regional network	GAIL (India) Limited	128.7	7.00
12	Kochi-Koottanad-Bangalore-Mangalore (Phase-I)	GAIL (India) Limited	42	16.00
13	Dabhol-Bangalore	GAIL (India) Limited	1004.0	16.00
14	DukliMaharajanjanj (Earlier-Agartala)	GAIL (India) Limited	5.2	0.26
15	Uran-Trombay	Oil and Natural Gas Corporation Limited	24.0	6.00
16	EWPL (Kakinada-Hyderabad -Uran - Ahmedabad)	Reliance Gas Transportation Infrastructure Limited	1460.0	85.00
17	High Pressure Gujarat Gas Grid network	Gujarat State Petronet Limited	2239.0	31.0
18	Low Pressure Gujarat Gas Grid network	Gujarat State Petronet Limited	57.6	12.00
19	Hazira-Ankleshwar	Gujarat Gas Company Limited	73.2	5.06
20	Dadri-Panipat	Indian Oil Corporation	132.0	9.50

		Limited		
21	Assam regional network	Assam Gas Company Limited	104.7	2.43
22	Uran-Taloja	Deepak Fertilizer & Petrochemicals Corp. Ltd.	42.0	0.70
<b>Grand Total</b>			<b>14760.6</b>	<b>431.288</b>

Note:

Pipelines at serial nos. 8, 10, 12 & 13 are not yet fully completed and part of the length is still under construction. Balance length under construction for these pipelines is (i) Chhainsa-Jhajjar-Hissar (189.98 kms.) (ii) Dadri-Bawana-Nangal (75.573 kms.) (iii) Kochi-Koottanad -Bangalore-Mangalore (1063 kms.) and (iv) Dabhol-Bangalore (409.86 kms.)

**ANNEXURE-II REFERRED IN REPLY TO PART (b) to (d) OF LOK SABHA STARRED QUESTION NO. 113 TO BE ANSWERED ON 25.7.2016**

**LIST OF APPROVED GAS PIPELINE PROJECTS WHICH ARE UNDER DEVELOPMENT-**

S. No.	Name of Pipeline	Name of Entity	Length (Kms.)	Estimated Project Cost (Rs. in Cr.)	Investment committed (Rs. in Cr.)	Status of Land Acquisition	Scheduled completion
1	Jagdishpur-Haldia including Bokaro-Ranchi-Talcher-Paradip	GAIL	2540	13565	495 (Phase-1)	3(1) Gazette notification under PMP Act for 392 Km published and work in progress	2018-19
2	Kochi-Koottanad-Bangalore-Mangalore (Ph-II)	GAIL	1063	2915	1515	RoU notification completed	2019
3	SuratParadip	GAIL	2112	10281	9.23	Phase-I Survey work in progress	In synchronization with the readiness of gas source & customer
4	Shahdol - Phulpur	Reliance Gas Pipelines Limited	312	1200	1017	Land acquisition completed	2016
5	Kakinada - Vizag - Srikakulam	AP Gas Distribution Corporation	391	-	-	3(1) published for 60 Km.	2017
6	Mallavaram - Bhopal - Bhilwara via Vijaipur	GSPL India Transco Limited	2042	6208	169	3(1) and 6(1) published for 1881 Km.	2018
7	Mehsana - Bhatinda	GSPL India Gasnet Limited	2052	6391	205	3(1) and 6(1) published for mainline	2017
8	Bhatinda - Jammu - Srinagar	GSPL India Gasnet Limited	725				
9	Ennore - Nellore	Gas Transmission India Pvt. Ltd.	430	-	-	-	2017
10	Ennore-Thiruvallur-Bengluru-Puducherry-Nagapatinam-Madurai-Tuticorin	Indian Oil Corporation Ltd.	1399	4497	0.39	Survey work in progress	2018
11	spur lines of DBNPL	GAIL	86	91.14	-	Main pipeline has been constructed and commissioned. The spurlines are being developed in synchronization with customer's readiness.	
12	spur lines of CHJPL	GAIL	193	281	-		
13	spur lines of DBPL	GAIL	410	486	280		
14	Tie-in connectivity to the proposed Jaigarh LNG Terminal	H-Energy Gateway Pvt. Ltd.	60	-	-	-	2018

15	Jaigarh-Mangalore	H-Energy Pvt Ltd	749		-	-	2019
<b>Total</b>			<b>14564</b>				